

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:945
ANSWERED ON:11.12.2013
IRREGULARITIES IN MDMS
Laguri Shri Yashbant Narayan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether instances of irregularities, corruption and misappropriation of funds in the implementation of the Mid Day Meal Scheme (MDMS) have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) the number of cases of irregularities/corruption reported during each of the last three years and the current year, State/UT-wise;
- (d) the number of persons found guilty in this regard and the action taken against them; and
- (e) the steps taken/proposed to be taken by the Government to check recurrence of such irregularities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (c): The information has been provided in Annexure-I.

(d): The information has been provided in Annexure-II.

(e): There is a detailed mechanism for the supervision of the Scheme through periodical reports, & monitoring at the local level through the SMCs as well as the State Government officials. In addition the Central Government ensures independent monitoring through 41 monitoring institutes such as the IIT Chennai; Viswa Bharti; and XLRI. The Joint Review Missions visit the states at regular intervals; in the current year 16 JRMs have been conducted. In addition, surprise visits are made from time to time; three such visits have been carried out in the current year in Maharashtra; J&K, Odisha and Assam. The implementation of the scheme is monitored during the PAB meetings; and by the District, State and National Level Steering-cum-monitoring Committees. The District level Vigilance and Monitoring Committee meeting under the Chairmanship of Member of Parliament from the district has also been activated.